

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2821  
ANSWERED ON:30.07.2014  
INFRASTRUCTURAL FACILITIES IN CENTRAL UNIVERSITIES  
Dubey Shri Nishikant

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether all the Central Universities are equipped with adequate faculty and proper infrastructural facilities in the country;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/proposed to be taken by Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): Not all Central Universities, especially the newly created ones, are fully equipped with adequate faculty and proper infrastructural facilities.

(b) & (c): As regards faculty in Central Universities, the total number of sanctioned teaching posts in 39 Central Universities under the purview of UGC is 16,692 (2,316 Professor, 4593 Associate Professor, 9194 Assistant Professor and 589 others) including newly established Central Universities. Out of the total sanctioned teaching posts, 6251 teaching posts are laying vacant (1244 Professor, 2165 Associate Professor, 2769 Assistant Professor and 73 others). A detailed statement of sanctioned and vacant teaching posts in various Central Universities as on 31.3.2014, is enclosed at Annexure-I. As regards Indira Gandhi National Open University, the details of sanctioned strength and the working strength is at Annexure-II. Providing proper infrastructural facilities in the Central Universities is a continuous process and UGC is allocating the funds from year to year to all Central Universities for infrastructure facilities from the limited funds available.

The following steps are taken by Govt. for equipping the Central Universities with adequate faculty:-

- a) In the UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the maintenance of standards in Higher Education 2010, under para 12.2, UGC has clearly mentioned that all the sanctioned/approved posts in the university system shall be filled up on an urgent basis.
- b) Besides, subject to availability of vacant positions and fitness, teachers shall also be re-employed on contract appointment beyond the age of sixty five years upto the age of seventy years. Re-employment beyond the age of superannuation shall, however, be done selectively, for a limited period of 3 years in the first instance and then for another further period of 2 years purely on the basis of merit, experience, area of specialization and peer group review and only against available vacant positions.
- c) While approving the Budget Estimates (Non-Plan) and Revised Estimates, all the Central Universities are exhorted by the UGC to fill up the teaching positions at the earliest.
- d) Further, in order to meet the situation arising out of shortage of teachers in universities and other teaching institutions and the consequent vacant positions therein, the age of superannuation for teachers in Central Educational Institutions has already been enhanced from sixty two to sixty five years w.e.f. 23.3.2007.
- e) UGC recently wrote to all the Central Universities to give topmost priority for identifying the causes for the vacancies and make concerted efforts to fill up the vacancies as per UGC norms, at an early date to ensure that the teaching work of the University is not affected.
- f) Further, UGC initiated a scheme called Operation Faculty Recharge for augmenting the research and teaching resources of universities to tackle the shortage of faculty in the university system. So far the UGC has recruited 163 Faculty under this Scheme.
- g) The vacancy of teachers was also discussed prominently in the conference of Vice Chancellors of Central Universities on 6th & 7th Feb, 2014 under the Chairmanship of Hon'ble President of India, in which Vice Chancellors were exhorted to fill up the vacancies in a time bound manner. As a follow up, the Ministry has written to all the Vice Chancellors to implement the decision on priority and to furnish an Action Taken Report to this Ministry.